

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 05-04-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	M.A.No.234 of 2016(SZ) IN Diary No.623 of 2016(SZ) IN Unnumbered Appeal of 2016(SZ)	Veerendra Kumar. R Doddaballapur Taluk Bangalore District Vs The Ministry of Environment, Forests and Climate Change, Rep.,by its Secretary, New Delhi and 3 others	M/s .A.Yogeshwaran Counsel for Appellant M/s. Syed Nurullah Sheriff for R1 M/s.Devaraj Ashok for R2 M/s.M.R.Gokul Krishnan for R3	11.05.2018
2	M.A No. 118 of 2016 (SZ) IN Application No.442 of 2013(SZ) (THC) (WP No.9700 of 2012, Kerala High Court) Application No.442 of 2013(SZ) (THC) (WP No.9700 of 2012, Kerala High Court)	Vadavucode – Puthencruz Grama Panchayat, Rep. by its Secretary, Ernakulam Vs Jith Kumar, Muthedathu, Parambil, P.O. Brahmapuram, Ernakulum Dt. and 10 others Jith Kumar, Muthedathu, Parambil, P.O. Brahmapuram, Ernakulum Dt. and 10 others Vs The State of Kerala, Rep. by its Chief Secretary, Thiruvananthapuram and others	M/s.John Mathew Therezhath Counsel for Applicant M/s. Varghese K.Paul for R1 to R7 (Counsel for main application) M/s. E.K.Kumaresan for R8 & R11 G.M. Syed Nurullah Sheriff for R9 M/s. K.R. Harin for R10 M/s. Varghese K.Paul Counsel for Applicant M/s. E.K.Kumaresan for R1 & R3 M/s. V.K.Rema Smirithi for R4 M/s.G.M. Syed Nurullah Sheriff for R2 M/s. K.R. Harin for R3 M/s.Sindhu S.Kamath for R5	11.05.2018
3	Application No.276 of 2017(SZ)	Lawyers Environmental Awareness Forum, Rep., by its Secretary	M/s.A.A.Jaleel & M/s.S.Subhash Chand Counsel for Applicant	11.05.2018

		Smt. Keerthi Salomon, Ernakulam Vs State Level Environment Impact Assessment Authority, Trivandrum, Kerala and 8 others	M/s.Vidyalakshmi for R1 M/s.D.S.Ekambaramfor R2 M/s. E.K.Kumaresan for R3,R5 & R9 M/s.K.R.Harin for R4 Mr.Ajay for R6 M/s.Mathew Skaria for R7 M/s.M.R.Gopalakrishnan for R8	
4	Application No. 20 of 2017 (SZ)	Abdul Bhaseer K.A Ernakulam District Kerala State and 5 others Vs Kochi Municipal Corporation Rep.,by its Secretary, Kerala State and 8 others	M/s.John Mathew Therezhath Counsel for Applicant M/s.Harin for R1 M/s. V.K.Rema Smirithi for R2 M/s. E.K.Kumaresan for R6 & R9 M/s.D.S.Ekambaram for R3 M/s.Vidyalakshmi Vipin for R4 M/s.Sindhu S.Kamath for R5 M/s. Me.Sarashwathy for R7 M/s.Jimmy George for R8	11.05.2018
5	Application No.14 of 2016 (SZ)	Mr. Muhammed Malappuram Dist., Kerala Vs Kerala State Level Environment Assessment Authority & Others	M/s. N C Radhakrishnan & P Velmani Counsel for Applicant M/s Warriar & Iyer Associates for R1 M/s. E.K.Kumaresan for R2,R3,R4 M/s. Ahammedkutty for R5 M/s. Sudhish for R6 to R8	11.05.2018
6	Application No.226 of 2016 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenava Nala Sangam, Rep.,by its President M.R.Thiyagarajan, Chennai – 600 013 Vs The Chief Secretary, Government of Tamil Nadu, Secretariat,Chennai – 600 009 and 10 others	Mr. K.Mageshwaran Counsel for Applicant M/s.E.Manoharan for R1 to R7,R9 M/s.H.Yasmeen Ali for R8 & R10 M/s.Abdul Saleem for R11	11.05.2018
7	Application No.62 of	Fr.Joseph Arackaparambil Kerala State and another	M/s.Varghese K.Paul Counsel for Applicant	11.05.2018

	2017 (SZ)	Vs M/s. Bee Vee Jay Associates Rep., by its Managing Partner Varghese C.S., Kerala State and 11 others	M/s. M.A.Abdul Hakhim for R1,R2,R4 M/s. E.K.Kumaresan for R3,R4,R5,R6 & R11 M/s. V.K.Remma Smirithi for R7 M/s. D.S.Ekambaram for R8 M/s. Vidhyalakshmi Vipin for R9 M/s. P.Mohandas for R10 M/s.M.Sumathi for R12	
8	Application No.260 of 2017(SZ)	Lawyers Environmental Awareness Forum (LEAF) Vs State of Kerala & others	M/s. S Subhashchand & Peter T Thomas, Counsel for Applicant M/s. E.K.Kumaresan for R1,R2 & R4 M/s. P C Chacko for R5	11.05.2018
9	Application No.264 of 2017(SZ)	Lawyers Environmental Awareness Forum (LEAF) Vs State of Kerala & others	M/s. S Subhashchand & Peter T Thomas Counsel for Applicant M/s. E.K.Kumaresan for R1 to R3 M/s. T.Navin for R6 to R8 M/s. Jimmy for R5	11.05.2018
10	Appeal No.76 of 2015(SZ)	Mr. N Sekharan Nair Pathanamthitta Dist. Vs Ministry of Environment, Forest and Climate Change New Delhi & others	M/s. Rajan Vishnuraj & Harish Vasudevan, Counsel for Applicant M/s. M R Gokulkrishnan for R1 M/s. Vidyalakshmi for R2 M/s. E.K.Kumaresan for R3 M/s Enoch David Simon Joel & Romy Jose for R5 M/s. Sujith Kumar for R7	11.05.2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
11	Application No.261 of 2017(SZ)	Kuruvichira Sri. Nagaraja Temple rep. by Custodian Mr. K S Ravindran Nair Vs Kunnathunadu Grama Panchayat & others	Mr. K S Ravindran Nair (Party in person) M/s. Prasanth for R1 M/s. E.K.Kumaresan for R2 M/s. T Navin for R3 M/s. Vidyalakshmi for Addl. R4	11.05.2018
12	Application No.263 of 2017(SZ)	Lawyers Environmental Awareness Forum(LEAF) Vs State of Kerala & others	M/s. S Subhashchand, Counsel for Applicant M/s. E.K.Kumaresan for R1,R2,R5 & R6 M/s. Vidyalakshmi for R3 & R4	11.05.2018

13	Application No. 51 of 2016(SZ)	<p style="text-align: center;">Suo motu</p> <p>Application News item Published in the Times of India Chennai Edition dated 7.3.2016 (Dumping building debris behind Pallikaranai Marsh land)</p> <p style="text-align: center;">Vs</p> <p>The Principal Secretary to the Government, Dept. of Environment and Forests, Chennai and 8 others</p>	<p>M/s. E.Manoharan for R1,R2,R7,R8 & R9 M/s. Azhagamperumal for R3 M/s. Suryaprakash for R4 M/s. Janakiraman for R5 M/s.M.S.Soundara Rajan for R6</p>	11.05.2018
14	Application No. 83 of 2014 (SZ)	<p>V. Meghanathan, Nanmangalam, Chennai</p> <p style="text-align: center;">Vs</p> <p>The Chief Secretary, Govt. of Tamil Nadu, Chennai-9 and 13 others</p>	<p>M/s. A. Swamynathan Counsel for Applicant M/s. E.Manoharan for R1 to R5 and R7 to R11 M/s. R. Suryaprakash for R6 M/s. Yasmeen Ali for R13 M/s. M.Sumathi for R14</p>	11.05.2018
15	Application No. 205 of 2016 (SZ)	<p>P.B. Suresh Babu, Pathanamthitta Dist., Kerala State – 689 693</p> <p style="text-align: center;">Vs</p> <p>Sudheer Skumaran Pathanamthitta Dist., Kerala State – 689 693 and 8 others</p>	<p>M/s Varghese K. Paul Counsel for Applicant M/s.S.Muhammad Haneef M.H.Asif Ali for R1, R2 M/s Vidyalakshmi vipin for R3 M/s. V.K.Remma Smirithi for R4 M/s. E.K.Kumaresan for R5,R8,R9 M/s. K.F.Manavalan for R6 M/s.M.Sumathi for R7</p>	11.05.2018
16	Appeal No.87 of 2017(SZ)	<p>P.Chandrasekharan Nair</p> <p style="text-align: center;">Vs</p> <p>Tomy Thomas & Another</p>	<p>M/s. Shaji Thomas Counsel for Appellant M/s. Joby Jose Kondody for R1 M/s. Rajan Vishnuraj & Harish Vasudevan for R2 M/s. Vidyalakshmy for R3</p>	11.05.2018
17	Appeal No.135 of 2016 (SZ)	<p>Latha S Thiruvananthapuram</p> <p style="text-align: center;">Vs</p> <p>The State of Kerala Rep. by its Secretary Department of Environment and Climate Change, Thiruvananthapuram and 5 others</p>	<p>M/s. Rajan Vishnuraj Counsel for Appellant M/s. E.K.Kumaresan for R1, R3 & R4 M/s. Vidyalakshmi Vipin for R2 & R5 M/s. Enoch David Simon Joel for R6</p>	11.05.2018

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